

**SCHEME FOR GRANT OF LOANS TO RELEASED EMERGENCY SHORT SERVICE COMMISSIONED OFFICERS**

8737. SHRI GADILINGANA GOWD : Will the Minister of DEFENCE be pleased to state :

(a) whether the Director-General of Resettlement Ministry of Defence has chalked out a scheme to grant some loans to the released Emergency Commissioned and Short Service Commissioned Officers to assist them in pursuing higher education or professional and management training; and

(b) if so, the details thereof?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH) : (a) Yes, Sir.

(b) The broad features of the scheme are as under :—

- (i) A maximum loan of Rs. 2,000/- per officers is admissible.
- (ii) The loan is given for the purpose of higher education i.e. degree and above and for professional and management training in approved Institutes.
- (iii) The loan is recoverable in a maximum of 60 instalments commencing not later than six months after securing a job or 12 months after completion of course, whichever is earlier.
- (iv) The loan is granted interest free, but in case of default in payment of instalments, 6% interests is chargeable for the period of delay in payment of due instalment.

**OPENING OF OFFICE BY AN INDIAN FIRM IN WEST GERMANY**

8738. SHRI GADILINGANA GOWD : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether any Indian firm has established a subsidiary office in West Germany and has assigned preparation of detailed engineering project of a steel plant in Latin America; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) and (b). It has been reported that the German subsidiary of an Indian firm of consultants have secured an assignment for preparing a project report in respect of a steel plant in Latin America. The Engineering Export Promotion Council is being requested to try to secure details.

**SOVIET REFUSAL TO PEACE MOVE IN LAOS**

8739. SHRI VALMIKI CHOUDHARY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Soviet Union has turned down the appeal by the neutralist Premier of Laos to join International consultations to restore peace in Laos; and

(b) if so, the reaction of the Government of India thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) The Soviet Union have indicated that in their view the time is not appropriate for international consultations on the Laotian problem.

(b) The Government of India have declared their support to the French proposal for consultations between the concerned parties in Indo-China and outside for the purpose of achieving an overall negotiated settlement in Indo-China. The Government have also welcomed the efforts being made by the Laotian parties to reach a peaceful settlement.

**EXTENSION OF KAMALA EMBANKMENT UP TO SISAPANI**

8740. SHRI BHOGENDRA JAH : Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply given to Unstarred Question No. 5668 on the 8th April, 1970 regarding extension of Kamala Embankment upto Sisapani and state :

(a) whether the detailed scheme in consultation with the Government of Nepal has since been prepared;